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Title: Presentation of the 156<sup>th</sup> Report of the Standing Committee on Home Affairs on Action Taken by Government on the recommendations/ observations contained in the One Hundred and Forty Second Report on Implementation of Central Scheme of Modernisation of Prison Administration.

DR. KAKOLI GHOSH DASTIDAR (BARASAT): I beg to lay the One Hundred and Fifty-sixth Report (Hindi and English Versions) of the Standing Committee on Home Affairs on Action Taken by Government on the recommendations/ observations contained in the One Hundred and Forty Second Report on Implementation of Central Scheme of Modernisation of Prison Administration.

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